

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/130(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ABHI VINIMAY PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Subhankar Chakraborty, Adv.] For the Petitioner
Mr. Saptarshi Bhattacharjee, Adv.]
Ms. Sayani Gupta, Adv.]
Ms. Neelanjana Roy, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **02.09.2024**.

**(Anamitra Pal)
Court Officer**

Ar.